

**2022**  
**High Court, Appellate Side**  
**Calcutta**

**No. 1205-RG**

**Dated, Calcutta the 2<sup>nd</sup> March, 2022**

**From: Ananya Bandyopadhyay,  
Registrar General-cum-Secretary,  
Selection Board,  
High Court, Calcutta.**

**To : District Judge,  
Paschim Medinipur/Purba Bardhaman/Nadia/Birbhum/  
Purba Medinipur/North 24-Parganas/South 24-Parganas/Hooghly  
Howrah/Malda/Purulia/Jalpaiguri/Uttar Dinajpur/Murshidabad  
Darjeeling.**

**Sub: Schedule of Viva-voce for selection and promotion to the post of Additional District & Sessions Judge in the cadre of District Judge (Entry Level) towards filling up 11 (eleven) vacancies declared vide Court's Notification No. 3765-RG dated 03.09.2021 through Normal Promotion, 2021, involving 32 eligible WBJS officers in the feeder rank of ADJ, FTC, belonging to the cadre of Civil Judge (Senior Division).**

**Sir/Madam,**

With reference to the above, I am directed to inform you that viva-voce of 32 eligible WBJS officers in the rank of Additional District & Sessions Judge, Fast Track Court, in the process of selection and promotion to the cadre of District Judge (Entry Level) through Normal Promotion, 2021, has been fixed on **14<sup>th</sup>, 16<sup>th</sup> and 17<sup>th</sup> March, 2022**, as per the schedule published in Court's website.

The detail of station leave permission and On-Duty Leave to be availed by the Officers for the purpose of attending the interview is also mentioned in the said schedule, copy of which is enclosed herewith for ready reference.

You are therefore, requested to inform the concerned officers as listed in the schedule and posted in your judgeship accordingly and also to make necessary alternative arrangement in your judgeship till resumption of the court duty by the officers.

This may be treated as important and urgent.

For further information, if any, the officers are requested to visit the Court's website **[www.calcuttahighcourt.gov.in](http://www.calcuttahighcourt.gov.in)**. The Officers may also contact the office of the First Assistant Registrar, High Court, Appellate Side, Calcutta on all working days (between 11.00 a.m. to 4.45 p.m.), over Phone No. 033-2254-8065/8226.

Yours faithfully,

**Sd/-  
(Ananya Bandyopadhyay)  
Registrar General-cum-Secretary  
Selection Board**

**Encl: Schedule of Viva-voce (2 sheets)**

**2022**  
**High Court, Appellate Side**  
**Calcutta**

**DATED: CALCUTTA, THE 2<sup>nd</sup> MARCH, 2022**

Schedule of Viva-voce in the process of Selection and Promotion to the post of Additional District & Sessions Judge in the cadre of District Judge (Entry Level) towards filling up the 11 (eleven) vacancies declared vide Court's Notification No. 3765-RG dated 03.09.2021, through **Normal Promotion, 2021**, for the 32 eligible WBSJ Officers (as listed below) in the rank of ADJ, FTC belonging to the cadre of Civil Judge (Senior Division).

Sl. No.	Name of the Officer with present posting	Date, Time, Venue and instruction regarding station leave/on-duty permission
1.	Shri Nilanjan Dey ADJ, FTC-1, Sadar, Paschim Medinipur	<p style="text-align: center;"><b>Date : 14.03.2022</b></p> <p style="text-align: center;"><b>Time : 4.30 P.M. to 6.00 P.M.</b> <b>Reporting time : 4.00 P.M.</b></p> <p style="text-align: center;"><b>Venue : Study Room, adjacent to the Chamber of Registrar General, 1<sup>st</sup> Floor, Main Building, High Court</b></p> <p style="text-align: center;"><b>Station Leave : Officers may be allowed to leave station in the afternoon (after court hours) on 13.03.2022 and remain away till morning of 15.03.2022. Leave may be considered as On-Duty</b></p>
2.	Smt. Rajashree Basu Adhikary ADJ, FTC, Katwa, Purba Bardhaman	
3.	Shri Abhijit De ADJ, FTC-3, Krishnanagar, Nadia	
4.	Smt. Dipali Shrivastava (Sinha) ADJ, FTC, Dubrajpur, Birbhum	
5.	Shri Hiranmoy Sanyal ADJ, FTC-1, Krishnanagar, Nadia	
6.	Smt. Ali Biswas (Sarkar) ADJ, FTC-2, Krishnanagar, Nadia	
7.	Shri Sandip Karmakar ADJ, FTC-2, Contai, Purba Medinipur	
8.	Shri Priyajit Chatterjee ADJ, FTC, Kalyani, Nadia	
9.	Abu Helal Manjurur Rahaman ADJ, FTC, Haldia, Purba Medinipur	
10.	Smt. Leena Goldar ADJ, FTC-1, Basirhat, North 24-Parganas	

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Sl. No.	Name of the Officer with present posting	Date, Time, Venue and instruction regarding station leave/on-duty permission
11.	Smt. Sulagna Dastidar ADJ, FTC-8, Alipore, South 24-Parganas	<p style="text-align: center;"><b>Date : 16.03.2022</b></p> <p style="text-align: center;"><b>Time : 4.30 P.M. to 6.00 P.M.</b> <b>Reporting time : 4.00 P.M.</b></p> <p style="text-align: center;"><b>Venue : Study Room, adjacent to the Chamber of Registrar General, 1<sup>st</sup> Floor, Main Building, High Court</b></p> <p style="text-align: center;"><b>Station Leave : Officers may be allowed to leave station only on 16.03.2022. Leave may be considered as On-Duty</b></p>
12.	Shri Suresh Biswakarma ADJ, FTC, Serampore, Hooghly	
13.	Shri Pijush Kanti Roy ADJ, FTC-1, Diamond Harbour, S. 24-Parganas	
14.	Kazi Abul Hasem ADJ, FTC-1, Chinsurah, Hooghly	
15.	Shri Tapas Kumar Roy ADJ, FTC-3, Howrah	
16.	Molla Asgar Ali ADJ, FTC-1, Barasat, North 24-Parganas	
17.	Shri Arup Kumar Das ADJ, FTC-4, Barrackpore, North 24-Parganas	
18.	Shri Rajesh Tamang ADJ, FTC-3, Alipore, South 24-Parganas	
19.	Shri Rajesh Guha Ray ADJ, FTC-3, Barasat, North 24-Parganas	
20.	Shri Asish Gupta ADJ, FTC-1, Sealdah, South 24-Parganas	

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Sl. No.	Name of the Officer with present posting	Date, Time, Venue and instruction regarding station leave/on-duty permission
21.	Shri Tapas Chandra Das ADJ, FTC-3, Malda	<p><b>Date : 17.03.2022</b></p> <p><b>Time :</b> <b>4.30 P.M. to 6.00 P.M.</b></p> <p><b>Reporting time :</b> <b>4.00 P.M.</b></p> <p><b>Venue : Study Room, adjacent to the Chamber of Registrar General, 1<sup>st</sup> Floor, Main Building, High Court</b></p> <p><b>Station Leave : Officers may be allowed to leave station in the afternoon (after court hours) on 15.03.2022 and remain away till morning of 20.03.2022. Leave may be considered as On-Duty</b></p>
22.	Mr. Jahangir Kabir ADJ, FTC-2, Purulia	
23.	Shri Bibhuti Narayan Singh ADJ, FTC-2, Sadar, Jalpaiguri	
24.	Shri Alope Kumar Choudhury ADJ, FTC-2, Islampur, Uttar Dinajpur	
25.	Shri Anil Kumar Prasad ADJ, FTC-2, Alipurduar, Jalpaiguri	
26.	Shri Madan Mohan Mishra ADJ, FTC-1, Jangipur, Murshidabad	
27.	Shri Asis Kumar Mukherjee ADJ, FTC-1, Malda	
28.	Shri Baishnab Sarkar ADJ, FTC-1, Kandi, Murshidabad	
29.	Shri Pinaki Mitra ADJ, FTC-2, Malda	
30.	Shri Abhiram Barman ADJ, FTC-1, Alipurduar, Jalpaiguri	
31.	Shri Sanjay Ranjan Paul ADJ, FTC-2, Kandi, Murshidabad	
32.	Shri Sarad Kumar Chettri ADJ, FTC, Siliguri, Darjeeling	

Concerned District Judges/Chief Judges are requested to make necessary alternative arrangement in their respective judgeships till resumption of the court duty by the officers as per above schedule.

**By Order,**

**The 2<sup>nd</sup> March, 2022**

**Sd/-**  
**Registrar General-cum-Secretary**  
**Selection Board, High Court,**  
**Calcutta.**